

SHRI SRIBALLAV PANIGRAHI : This is the point.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Mr. Deputy Speaker, programming staff in the AIR and Doordarshan have its own importance. Disparities in their pay has resulted in a lot of resentment among them. They have decided to start agitation on this issue. Through you, I want to submit to the hon. Minister of Communications that he should pay attention to it and take an early decision in this regard positively so that disparities in their pay could be removed.

SHRI RAJENDRA AGNIHOTRI (Jhansi) : Mr. Deputy Speaker, Sir, I want to draw the attention of Central Government to UP. In the situation that prevails in the State, the Central Government has assumed all powers of the State. Only 15-20 days left before the sowing of rabi crops comes to an end, but the farmers are neither getting fertilizer nor seeds. UP Government arrange supply of fertilizer and seed through the Departments of Agriculture and Cooperation. These two departments of the Government of UP have made purchases of lakhs of tonnes of seeds and fertilizer but I fail to understand whether these supplies all going to the farmers or are being diverted to the black market. The farmers in UP are not getting seeds and fertilizer. The farmers belonging to weaker sections in Jhansi, Lalitpur, Banda, Hamirpur and Jalaun districts are facing ruin. Due to non-availability of seeds and fertilizer, they have yet to start sowing operations and only 20 days are left of the sowing season. The Governor of UP is leading a luxurious life and the Central Government is ruling the State by proxy.

I would request the hon. Minister of Agriculture to immediately arrange seeds for rabi sowing to the farmers of UP. At the same time inquiry should be conducted to find out the whereabouts of lakhs of tonnes of seeds and fertilizer purchased by the Department of Cooperation and Agriculture as the same have not reached the farmers... (Interruptions)

SHRI SUKDEO PASWAN (Arariya) : Mr. Deputy Speaker, Sir, my name is listed at Sl. No. 12.

MR. DEPUTY-SPEAKER : You all telling the Sl. No., good.

[English]

SHRI BADAL CHOUDHURY (Tripura West) : Sir, Tripura is almost surrounded by Bangladesh. It is practically an enclave inside Bangladesh with a small opening through Assam which connects Tripura to the mainland. Tripura shares 84 per cent of our border with Bangladesh and the balance 16 per cent with Mizoram and Assam. Tripura was earlier princely tribal majority State. After partition, several lakhs of refugees had migrated to this State and now today the non-tribals belong to 70 per cent of the total population. After implementation of India-Mujib Accord, thousands of

foreigners are still coming due to unguarded international borders with Bangladesh. All these have created a pressure on the political, economical and social life of the people of Tripura. Nowadays, the extremists have increased their insurgent activities. Due to advantage of a porous and ineffectively policed border, extremist groups have easy access to the neighbouring country for shelter, training, acquisition of sophisticated arms etc. as also for coming back at opportune moments.

[Translation]

MR. DEPUTY SPEAKER : Reading is not allowed during zero hour. You can make an oral submission.

[English]

SHRI BADAL CHOUDHURY : The Government of India has already taken some steps like erection of fencing in Indo-Bangladesh border by barbed wires, construction of IBB road, increasing the number of BSF personnel, strengthening the State Mobile Task Forces etc. But all these works were not in the list except the construction of border roads in Tripura-Bangladesh border. Now realising the importance of the situation, the Central Government, the Ministry of Home Affairs, has taken up two projects namely, erection of fencing by barbed wires in Indo-Bangladesh border-Phase II and strengthening of State Mobile Forces. But due to non-approval of the Finance Ministry, the projects are not coming into force. I, therefore, request the Government of India to approve the projects as soon as possible, keeping in view the present abnormal situation in the State as also the excitement prevailing in the Tripura-Bangladesh border areas and to stop the migration of foreigners... (Interruptions)

[Translation]

MR. DEPUTY SPEAKER : All issues are important. I shall give an opportunity to all.

SHRIMATI SUMITRA MAHAJAN (Indore) : I am rising to speak with a heavy heart. We have no objection to the hon. Minister doing extensive railway development in Bihar. But I am constrained to point out that MP is being grossly neglected in the matter of railway development. My constituency Indore, which is the industrial capital of the State is being grossly neglected. I have taken up a number of issues concerning railways, but none of them was replied to by the railway authorities. Two trains start from Indore-one of them goes upto Jammu and the other named 'Inter City Express' runs between Indore and Nizamuddin. On the orders of a railway official, the rakes of these two trains have started interchanging. This is resulting in late departure of both of these trains. On my journey to New Delhi, I saw an old couple travelling in my A.C. coach and their destination was Jammu. They were to undertake their return journey too. In all, 6-7 days' journey was involved in their case but there was no arrangement of a bed roll for them.